

Filing No. ABA/8174/2020

Ansarul Haque and Anr. Vs The state of Jharkhand

Advocate's name – A. K Chaturvedi

Defects:

9.i) Para of affidavit is incomplete.

9.ii) Enclosure stated at page 11 may be filed.

9.iii) Current stage of trial may be stated since Impugned Order is older than six months.